

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 931/2016

IN THE MATTER OF:

M/s Kachenjunga Services Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 391(1) to 394

Order delivered on 01.09.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :-

For the RESPONDENT :-

ORDER

None appears for the Petitioner / Applicant. In the circumstance, the matter is adjourned to 8th September 2017, for the appearance of the Petitioner / Applicant.

Post the matter on 8th September 2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)